

कोई मांग डिफेंस की तरफ से नहीं की गई है ।

Setting up of Tyres and Tubes Plant in Orissa

*726. SHRI D. AMAT: Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) whether the Central Government has received a proposal from the Orissa Government for the setting up of a tyres and tubes plant; and

(b) if so, when the proposal was received and the reasons for the delay in finalising it?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) and (b). The Orissa State Government's recommendations on the proposal from the Industrial Development Corporation of Orissa Limited for setting up of an Industrial Undertaking for manufacture of Automobile Tyres and Tubes were received in June, 1970; this proposal along with other applications received is under consideration of the Licensing Committee.

SHRI D. AMAT: Orissa, the abode of the Adivasis, has been identified as one of the industrially backward States by the Planning Commission. The Government of India had also invited applications from different entrepreneurs for grant of licence for manufacturing automobile tyres and tubes. Accordingly the Orissa Government has recommended the application of the Industrial Development Corporation, a purely Government undertaking, for grant of such licence. Sir, at long last, the much publicised small car project has been approved in principle by the Government. So may I know what is preventing the Government or what is the bottleneck with the Government in the matter of grant of licence for manufacturing tyres and tubes as recommended by the Orissa Government to the Centre.

SHRI M. R. KRISHNA: The hon. member is very anxious that even before small car project comes up, we should be assured that the tyres and tubes should be produced. The Orissa Government has recommended two applications: one is from the Government undertaking and the other is a private one. A third one is from one private individual. All these things are pending before the licensing committee and a decision will be taken soon.

श्री भीठा लाल मीना: उड़ीसा चीफ मिनिस्टर आर० एन० सिंह देव के लड़के ने अपलाई किया है.

SHRI D. AMAT: I know for perfectly well that the Chief Minister's son, Mr. R. R. Singh Deo is not an applicant for manufacturing tyres and tubes as the Prime Minister's son Rajeev Gandhi is aspiring for manufacturing small cars. The Chief Minister's son R. R. Singh Deo is neither an aspirant nor an applicant. My question is this. It was assured by the Hon. Minister that they would clear the licence within 3 months. May I know whether this will be cleared within this time?

SHRI M. R. KRISHNA: The Minister has already given instructions to the Government Departments that within 3 months they will have to dispose of the applications for licence and I can assure the Hon. Member, whether it is negative or positive, a reply will be given within 3 months.

SHRI SURENDRANATH DWIVEDY: The Minister in his statement said that the application was received in June, 1970. 3 months is the time limit given to licensing Committees. May I know whether this 3 months limit has already been completed or not? Secondly, in case private entrepreneurs or the Industrial Development Corporation of the public sector apply for licence, is there any policy laid down that public sector projects should be given preference?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI DINESH SINGH): So far as the 3 months period is concerned there is no rule that they would be disposed of within 3 months. What my colleague has

said is that we have asked the Departments to ensure that these are disposed of as speedily as possible and in any case it should not take longer than 3 months. If it takes longer we will certainly look into it why it takes long. We try to speed the licensing process.

So far as the question of Orissa is concerned the proposal is to have 2.5 million tonnes capacity for tyres and tubes. But it would need a large import of machinery and other things. Therefore we feel that we should stagger it into two stages, giving licence now for about a million and a half tonnes and then take up the other one after one year or so. Now we are giving thought to the application of Orissa. I hope that decision will be taken early.

So far as the other question whether we are giving preference to public sector or private sector is concerned, much will depend upon what the scheme is and if two schemes happen to be equal we shall give preference to the public sector.

SHRI S KUNDU: I understand that this scheme to manufacture tyres and tubes was circulated among the States, and preference was given to some of the backward States and they were asked to send schemes to the Central Government. Once the schemes have been sent to the Central Government, at the request of the Central Government, what is the reason for the Central Government again to sit on the scheme which they have asked for and not clear it for months together? The answer given by the hon. Minister does not give us a clear picture that when the applications will be cleared. May I ask him whether he can give us a definite or firm date-line by which the application will be cleared? When was the application from the Industrial Development Corporation, which is a public sector project of the Orissa Government reach here, and what is the firm date-line by which it will be cleared?

SHRI DINESH SINGH: It is not possible to make a commitment in the terms that the hon. Member wants be-

cause it involves many processes of examination. But, as I have said, it is expected that it will be decided very soon.

श्री अर्जुन सिंह भबीरिया : क्या भारत सरकार और मंत्री महोदय इस बात से परिचित हैं कि देश में विशेषकर ट्रेक्टरों के टायरों और ट्यूबों की बहुत कमी है

अध्यक्ष महोदय : यह सवाल तो उड़ीसा के बारे में है ।

श्री अर्जुन सिंह भबीरिया : मेरा प्रश्न उसी से सम्बन्धित है । क्या भारत सरकार उत्तर प्रदेश या देश के किसी अन्य सूबे में पब्लिक सेक्टर में टायर-ट्यूब का कोई नया कारखाना लगाने के लिये सोच रही है ?

श्री दिनेश सिंह : जैसा अभी कहा गया है उड़ीसा के बारे में पब्लिक सेक्टर में दरखास्त आई है, उस पर विचार कर रहे हैं उत्तर प्रदेश में पब्लिक सेक्टर में कारखाना लगाने के लिये कोई दरखास्त आयेगी तो उस पर विचार करेंगे ।

Ring Railway in Delhi

*727. **SHRI PREM CHAND VERMA:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to have a Ring Railway in Delhi and if so, the steps taken in this direction and by when the Railway would be complete; and

(b) whether the Ring Railway will be an electric Railway or it will be run by steam?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI R. L. CHATURVEDI) (a) & (b). A statement is laid on the Table of the House.

Statement

(a) and (b). No proposal for a "Ring Railway" in Delhi is under consideration by the Railways.